

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:2048

ANSWERED ON:10.12.2015

Private Participation under SBM

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Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to seek/has sought participation of corporate sector, PSUs and Non-Governmental Organisations (NGOs) to achieve the goals of Swachh Bharat Mission (SBM) and if so, the details of such organisations indicating the terms and conditions prescribed in this regard;
- (b) the details of organisations undertaking sanitation activities independently and in alliance with the Government, separately indicating the assistance provided to them and commitment fulfilled by them in this regard, State/UT-wise;
- (c) the details of the achievement made and the funds released and utilised under SBM since its inception, State/UT-wise;
- (d) the monitoring mechanism put in place for proper utilisation of funds released under SBM indicating the details of defaulting States in this regard and the action taken by the Government against such States; and
- (e) the number of household and public toilets constructed during each of the last three years and the current year, State/UT-wise in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAM KRIPAL YADAV)

(a) and (b) Under Swachh Bharat Mission (Gramin), {SBM (G)} Guidelines have been issued to facilitate the utilization of Corporate Social Responsibility (CSR) funds in rural sanitation activities. States can use these guidelines as a base to develop their own procedure to attract/receive and utilize CSR funds. Many Corporates have announced taking up works in rural sanitation, which they carry out in consultation with the State/district and local governments. Details are available at the decentralised levels. Swachh Bharat Kosh has been set up under the Ministry of Finance to attract contributions from Corporates and other entities towards achievement of Swachh Bharat. The contribution to Swachh Bharat Kosh by the companies has also been covered under CSR under the Companies Act.

As per SBM (G) Guidelines, the Non-Governmental Organizations can play a catalytic role in the implementation of SBM (G) in the rural areas. They can be considered for active involvement in the Information, Education and Communication activities including in 'triggering' leading to demand generation and sustained use of facilities; in Capacity building; assistance in construction.

As per the Guidelines of Swachh Bharat Urban, States and ULBs are encouraged to engage private sector in the Construction and O&M of toilets through PPP arrangement and also to generate any additional funding by any other means. There is no national level engagement with corporate sector, PSUs and NGOs etc. However, the same are explored by case-to-case from City-to-City, by the respective State/Local Governments.

(c) State/UT-wise Individual household latrines (IHHLs) constructed and Central share released and utilised from 2.10.2014 to 7.12.2015 under Swachh Bharat Mission (Rural) is at Annexure-1.

State/UT-wise Individual household toilets constructed and funds released from 2.10.2014 to 31.10.2015 under Swachh Bharat Mission (Urban) is at Annexure-2.

(d) In respect of Swachh Bharat Mission (Gramin), the on-line monitoring (IMIS) has been strengthened and transparency increased in the implementation of the SBM(G) by making all the data including the names and addresses of the beneficiaries of Individual Household Latrines (IHHLs) available in the public domain / on-line monitoring system. A Mobile application for uploading photographs of toilets constructed after 2.10.2014 has been launched. The IMIS also includes module for monitoring of open defecation free (ODF) status now. The monitoring is also strengthened through regular field visits and interactions with State officials through review meetings/video conferencing. Third party monitoring has also been strengthened.

In respect of Swachh Bharat Mission (Urban), since the implementation of the Mission has to be carried out by the State and the urban local bodies, the Ministry of Urban Development is continuously handholding the States through teleconferences and video conferences to remove bottlenecks and to ensure that the targets of the Mission are met.

(e) State/UT-wise, Individual household latrines (IHHLs) and Community Sanitary Complexes constructed under Nirmal Bharat Abhiyan (NBA)/SBM(G) during last three years and current year is at Annexure-3.

State/UT-wise, household latrines and Community and Public Toilets constructed under SBM(U) from 2nd October, 2014 to 31st October, 2015 is at Annexure-4.

